

In The Central Administrative Tribunal
Calcutta Bench

OA 442 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Ganapati Karmakar

- VS -

D/O Post

For the Applicant : Mr. Samir Ghosh, Counsel

For the Respondents: MR. M.S. Banerjee, Counsel

Heard on : 11-12-2000

Date of Order : 11-12-2000

O R D E R

Id. Counsel Mr. Samir Ghosh on behalf of the applicant submits that he does not want to ~~proceed~~ proceed with the case in view of the relief granted to him vide letter dated 29-12-1997 seen at Annexure-R/1 to the reply by the respondents. It is seen that grievance of the applicant has been redressed. Id. Counsel Mr. Banerjee appears on behalf of the respondents. In view of the aforesaid submission made by Id. Counsel for the applicant, application is disposed of awarding no costs.


(D. Purkayastha)
Member (J)

DKN